

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 238 of 2017**

**Dated : 17<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**GRIDCO Ltd. ... Appellant(s)**  
**Versus**  
**NTPC Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-1

Mr. Pradeep Mishra  
Mr. Manoj Kr Sharma for R-9

Mr. R.B. Sharma  
Mr. Mohit Mudgal  
Ms. Neha M. for R-15

Mr. Aditya Gupta for R-15 & R-17

Mr. S. Vallinayagam for R-22

**ORDER**

List the matter for hearing on **19.11.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**